

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1421
ANSWERED ON 12.12.2023

E-PANCHAYAT MISSION MODE PROJECT

1421. DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of villages that have been benefitted from the use of information technology as provided under the e-Panchayat Mission Mode Project during each of the last three years, State-wise particularly in Maharashtra;
- (b) the total funds allocated and released to various States particularly to Maharashtra and Odisha under the e-Panchayat Mission Mode Project during the said period, State-wise;
- (c) the manner in which the steps taken by the Union Government under the e-Panchayat Mission helped to improve governance of local self-Government in various States particularly in Maharashtra and Odisha;
- (d) the measures taken by the Union Government for capacity building of Panchayat representatives and officials under the e-Panchayat Mission; and
- (e) the total number of representatives and officials that have been trained during the last three years in various States particularly in Maharashtra and Odisha?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (c) Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim of making Panchayati Raj Institutions (PRIs) more transparent, accountable, and effective as local self-governments. Building on the achievements in the past, the Ministry launched eGramSwaraj, a work-based comprehensive application for PRIs under the e-Panchayat MMP on 24th April 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. So far, 2.49 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDPs) for 2023-24. Further, 2.32 lakh Gram Panchayats have completed online transactions for 15th Finance Commission grants for 2023-24. State wise adoption of eGramSwaraj including Maharashtra and Odisha is given at **Annexure-I**.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create network to connect all the GPs

by broadband in the country. So far, 2,10,181 GPs have been made Service Ready under the BharatNet project in the country. The scope of BharatNet on 30.06.2021 has been extended up to all inhabited villages beyond GPs in the country. The State/UT-wise details of Service Ready Gram panchayats is given at **Annexure-II**.

(b) Under the e-Panchayat MMP, no direct financial assistance is provided to States / UTs for implementation of e-governance in the Panchayats. Funds are being provided to National Informatics Center Services Inc. (NICS) for central level support for maintenance of e-Panchayat applications. The year wise annual expenditure on E-Panchayat Mission Mode Project is given below.

Details of annual expenditure on E-Panchayat Mission Mode Project

(Rs. in Crore)

Financial Year	Budgeted estimates (B.E)	Revised Estimates (R.E)	Actual Expenditure
2020-21	20	17.82	17.79
2021-22	20	11.71	11.71
2022-23	20	15	15
2023-24	20	-	6.28*

* *As on 07/12/2023*

(d) & (e) The Ministry of Panchayati Raj (MoPR) implemented the Centrally Sponsored Scheme Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2021-22 and revamped scheme is being implemented since 2022-23 with the objective of capacitating Panchayati Raj institutions through imparting training to all the Elected Representatives, functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively.

The training area covers Panchayat Governance includes e-Panchayat Mission; Panchayat Finance; formulation & monitoring of Gram Panchayat Development Plans (GPDs); Own Source Revenue generation, various schemes of Government, thematic training etc and the role of Panchayats therein. Trainings are also conducted for eGramSwaraj and Audit online to cater to various aspects of Panchayat functioning including planning, budgeting accounting, audit & delivery of citizen services, Exposure visits of ERs to promote learning through peer exchange and development of model panchayats as peer learning centres. Details of representatives and officials trained during the last three years in the State/UTs including Maharashtra and Odisha is at **Annexure-III**.

Annexure-I

Annexure referred to in reply to part (a) & (c) of the Lok Sabha Unstarred Question No. 1421 answered on 12.12.2023 regarding 'Digitisation of Panchayats'.

Adoption of eGramSwaraj at Panchayat level during FY 2023-24

S. No	State Name	2021-22				2022-23				2023-24			
		Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	No. of GPDP prepared	Village Panchayats & Equivalent with Online Payment	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	No. of GPDP prepared	Village Panchayats & Equivalent with Online Payment	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	No. of GPDP prepared	Village Panchayats & Equivalent with Online Payment
1	ANDHRA PRADESH	13371	8840	13351	0	13371	12985	13323	2	13325	12976	13305	10633
2	ARUNACHAL PRADESH	2114	2096	1900	0	2108	2091	1978	1218	2108	2091	1556	1307
3	ASSAM	2664	2197	2195	1973	2662	2197	2115	2185	2662	2197	2194	2184
4	BIHAR	8221	8220	8378	7924	8176	8175	8067	7954	8176	8175	8056	7880
5	CHHATTISGARH	11658	11657	11660	11303	11659	11658	11653	11546	11655	11654	11569	10786
6	GOA	191	191	191	169	191	191	190	138	191	191	93	63
7	GUJARAT	14343	14239	14218	13168	14400	14301	14076	13435	14625	14319	14286	13096
8	HARYANA	6237	6204	6165	3653	6230	6213	6225	3768	6226	6204	6043	5327
9	HIMACHAL PRADESH	3616	3613	3598	1321	3615	3612	3600	3563	3615	3612	3585	3426
10	JAMMU AND KASHMIR	4291	4290	2024	4251	4291	4290	4289	4222	4286	4285	3933	1584
11	JHARKHAND	4353	4352	4350	4348	4345	4344	4337	4338	4345	4344	4344	4336
12	KARNATAKA	5968	5967	5954	5919	5958	5958	5950	5942	5955	5955	3154	5862
13	KERALA	941	941	941	941	941	941	941	940	941	941	890	876
14	LADAKH	193	193	193	151	193	193	193	82	193	193	192	0
15	MADHYA PRADESH	23129	23069	22708	22126	23032	22998	22980	21495	23032	22998	22999	21657
16	MAHARASHTRA	27902	27813	27878	18364	27904	27809	27776	26185	27619	27530	27484	24510
17	MANIPUR	3812	161	2631	153	3812	161	758	160	3812	161	0	0

S. No	State Name	2021-22				2022-23				2023-24			
		Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	No. of GDP prepared	Village Panchayats & Equivalent with Online Payment	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	No. of GDP prepared	Village Panchayats & Equivalent with Online Payment	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	No. of GDP prepared	Village Panchayats & Equivalent with Online Payment
18	MEGHALAYA	6760	0	0	0	6760	0	0	0	6760	0	0	0
19	MIZORAM	834	834	385	832	834	834	763	764	834	834	0	70
20	NAGALAND	1293	5	1195	0	1293	114	0	0	1293	114	0	0
21	ODISHA	6798	6798	6798	6734	6798	6798	6792	6773	6798	6798	6787	6744
22	PUNJAB	13268	13207	13244	10309	13241	13200	13201	9813	13241	13200	13231	10609
23	RAJASTHAN	11343	11316	11315	8493	11342	11317	11304	11245	11251	11243	11243	10835
24	SIKKIM	185	181	185	130	199	183	183	175	199	183	190	176
25	TAMIL NADU	12525	12496	12416	7783	12525	12524	12277	12029	12525	12524	12346	12295
26	TELANGANA	12773	12767	12769	0	12769	12767	12758	12543	12769	12767	12576	12738
27	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	0	38	0	38	0	38	0	38	0	36	0
28	TRIPURA	1178	1178	1178	1177	1178	1178	1176	1158	1178	1178	1176	1173
29	UTTARAKHAND	7791	7791	7791	6291	7813	7812	7803	7731	7794	7793	7788	7716
30	UTTAR PRADESH	58842	58810	58235	57857	58842	58809	58124	58151	57915	57910	57576	57319
31	WEST BENGAL	3340	3229	3228	3213	3340	3229	3223	3223	3339	3227	3211	3224
Total		269972	252655	257112	198583	269860	256882	256093	230778	268700	255597	249843	236426

Annexure-II

Annexure referred to in reply to part (a) & (c) of the Lok Sabha Unstarred Question No. 1421 answered on 12.12.2023 regarding 'Digitisation of Panchayats'.

State/UT-wise details of Service Ready Gram panchayats

Sr. No	State Name	Total GPs/ TLBs	Service Ready GPs/TLBs	Operational GPs/TLBs
1	ANDAMAN AND NICOBAR ISLANDS	70	81	55
2	ANDHRA PRADESH	13325	12198	2994
3	ARUNACHAL PRADESH	2108	1011	184
4	ASSAM	2197	1640	473
5	BIHAR	8174	8860	2903
6	CHHATTISGARH	11656	9759	1446
7	GOA	191	0	0
8	GUJARAT	14376	14524	10325
9	HARYANA	6220	6204	1036
10	HIMACHAL PRADESH	3615	415	260
11	JAMMU AND KASHMIR	4291	1113	445
12	JHARKHAND	4345	4638	1797
13	KARNATAKA	5958	6251	3144
14	KERALA	941	1130	960
15	LADAKH	193	193	50
16	LAKSHADWEEP	10	9	1
17	MADHYA PRADESH	23023	18102	2037
18	MAHARASHTRA	27894	24166	2770
19	MANIPUR	3818	1479	10
20	MEGHALAYA	9058	688	72
21	MIZORAM	834	493	59
22	NAGALAND	1292	230	16
23	ODISHA	6794	7099	3927
24	PUDUCHERRY	108	101	95
25	PUNJAB	13241	12807	7161
26	RAJASTHAN	11265	8997	5529
27	SIKKIM	198	54	12
28	TAMIL NADU	12525	6469	0
29	TELANGANA	12769	10675	4953
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	41	20
31	TRIPURA	591	771	360
32	UTTAR PRADESH	58188	45061	2125
33	UTTARAKHAND	7796	2013	846
34	WEST BENGAL	3339	2909	2284
Grand Total		270441	210181	58349

**Some GP may have more than 1 service points.*

Annexure-III

Annexure referred to in reply to part (d) & (e) of the Lok Sabha Unstarred Question No. 1421 answered on 12.12.2023 regarding 'Digitisation of Panchayats'.

Details of representatives and officials trained during the last three years in the State/UTs

Sl. No.	States/UTs	2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	0	553	1,874
2	Andhra Pradesh	483233	155089	677,905
3	Arunachal Pradesh	0	18377	3,711
4	Assam	114159	126731	228,013
5	Bihar	34871	72328	404,741
6	Chhattisgarh	39843	54164	121,324
7	Dadra and Nagar Haveli and Daman and Diu	0	813	575
8	Goa	0	3249	1,777
9	Gujarat	0	10455	29,090
10	Haryana	3334	5776	4,859
11	Himachal Pradesh	518	26923	108,721
12	Jammu & Kashmir	11950	261087	284,144
13	Jharkhand	0	25260	52,083
14	Karnataka	296546	378586	253,464
15	Kerala	0	150634	179,576
16	Ladakh	0	4898	204
17	Lakshadweep	0	0	0
18	Madhya Pradesh	961367	374724	281,550
19	Maharashtra	116315	681610	1,043,060
20	Manipur	8338	1682	895
21	Meghalaya	0	3159	11,598
22	Mizoram	0	4337	2,659
23	Nagaland	600	25540	1,832
24	Odisha	37784	27770	79,124
25	Puducherry	0	0	0
26	Punjab	28094	45940	36,380
27	Rajasthan	0	3164	92,279
28	Sikkim	15166	5439	13,563
29	Tamil Nadu	628125	138810	106,560
30	Telangana	1039	4927	14,534
31	Tripura	6794	43138	7,743
32	Uttar Pradesh	71835	116042	48,562
33	Uttarakhand	20335	17922	263,896
34	West Bengal	448226	421398	175,058
	Total	3328472	3210525	4,531,354
